

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Nomination of all the District Judges of the State of Telangana (except Principal District Judges/Unit Heads), Chief Judicial Magistrates of Telangana State, Additional Chief Judicial Magistrates working in Hyderabad Unit and Judicial Magistrates of First Class working in Hyderabad, Rangareddy & Medchal-Malkajgiri Districts to participate in the Workshop on 22.03.2025 (Saturday) at the Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

REF: Letter Roc.No.177/2025/TSJA - Sec-bad, Dated:13.03.2025 of the Director(FAC), Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 1433/2025-B.SPL., DATED: 19.03.2025

The High Court is pleased to pass the following order:

All the District Judges of the State of Telangana (except Principal District Judges/Unit Heads), Chief Judicial Magistrates of Telangana State, Additional Chief Judicial Magistrates working in Hyderabad Unit and Judicial Magistrates of First Class working in Hyderabad, Rangareddy & Medchal-Malkajgiri Districts are hereby nominated to participate in the Workshop on 'BAIL' Scheduled on 22.03.2025 (Saturday) at the Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to report at the Judicial Academy by 09:00 a.m., on 22.03.2025.

The concerned Principal District & Sessions Judges / Unit Heads in the State are directed to make necessary in-charge arrangements to the nominated officers during the above said Workshop.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid to attend the said Workshop at Telangana State Judicial Academy, Secunderabad.
 2. The nominated officers are entitled only for actual journey time.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.

6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for trial of CBI Cases, Hyderabad.
8. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |
9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
11. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.
12. **THE SECTION OFFICERS :**
- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
- High Court for the State of Telangana at Hyderabad.

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